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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 10342/2019, CM APPLs. 42732/2019, 32960/2020,**
43562/2021, 31560/2022, 36336/2022, 42961/2022, 284/2023,
33552/2023

RAJASTHAN EQUESTRAIN ASSOCIATION Petitioner

Through: Mr Rajiv Dutta, Sr. Advocate with Mr
Ashish Kothari, Mr Devang Gupta
and Ms Ishu Tyagi, Advocates

versus

EQUESTRIAN FEDERATION OF INDIA AND ORS.

..... Respondents

Through: Ms Manmeet Kaur Sareen, Advocate
for Mr Kirtiman Singh, Advocate for
EFI
Mr Ajay Dignpaul, CGSC for R-2/UOI
Mr Vineet Dhanda, CGSC for R-3
Mr Vikash Singh, Mr Piyush Kumar
and Mr Sagar, Advocates for IOA/R-
4
Mr R.A Iyer, Advocate for Ld. Court
Observer

+ **W.P.(C) 5989/2022, CM APPLs. 17986/2022, 279/2023**

RAJASTHAN EQUESTRIAN ASSOCIATION Petitioner

Through: Mr Rajiv Dutta, Sr. Advocate with Mr
Ashish Kothari, Mr Devang Gupta
and Ms Ishu Tyagi, Advocates

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr Ajay Dignpaul, CGSC for R-1/UOI
Ms Manmeet Kaur Sareen, Advocate
for Mr Kirtiman Singh, Advocate for
EFI

CORAM:

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

09.10.2023

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W.P.(C) 10342/2019 & Connected

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[Physical Hearing/Hybrid Hearing (as per request)]

1. These matters cannot be taken up today, in view of other urgent part heard matters.
2. List these matters on 05.01.2024 at 3:30 pm.

TARA VITASTA GANJU, J

OCTOBER 9, 2023/g.joshi

[Click here to check corrigendum, if any](#)

W.P.(C) 10342/2019 & Connected

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